



IN THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

KAT 67

14.01.2020

CASE TRANSFERRED TO KERALA ADMINISTRATIVE TRIBUNAL,
THIRUVANANTHAPURAM

WP(C) No.21959/2009L SRI.V.A.MUHAMMED(M-351) /
GOVERNMENT PLEADER
SRI.P.C.SASIDHARAN, SC, KPSC

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